OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI.

ORDER

In partial modification of order No. 28025-28041/Link ASJ/DJ Sectt./DWK/2019 dated 06.12.2019, following link courts are hereby re-constituted to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:-

S. No.	Name of the Judicial Officer (Col. No.1)	1st Link Judicial Officer	2nd Link Judicial Officer	3rd Link Judicial Officer	4th Link Judicial Officer	5th Link Judicial Officer	6th Link Judicial Officer	7th Link Judicial Officer
1.	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02
2.	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)
3.	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)
4.	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)
5.	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)
6.	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)
7.	Sh. Vidya Prakash, ASJ-03	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)
8.	Sh. Sonu Agnihotri, ASJ-02	Sh. Ajay Goel, Spl. Judge (NDPS)	Ms. Geetanjli Goel, ASJ (SFTC)	Sh. Gurvinder Pal Singh, ASJ-05 (POCSO)	Sh. Mukesh Kumar ASJ (Elect.)	Sh. Pritam Singh, ASJ-04 (POCSO)	Ms. Raj Rani Mitra ASJ-1 (POCSO)	Sh. Vidya Prakash, ASJ-03

(NAROTTAM KAUSHAL)
District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.

No. 28801- 28818 /Link ASJ/DJ Sectt./DWK/2019 Dated: 16/12/2019

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1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
4. The Sr. A.O. (Judl.)/Incharge Judicial Branch, Dwarka Courts,New Delhi.
5. The website Committee, Tis Hazari Courts, Delhi ***(for uploading of this order on the website)***.
6. Reader to the undersigned.
7. The District & Sessions Judges' Secretariat, Dwarka Courts, New Delhi.
8. The Branch Incharge, Computer Branch, Dwarka Courts, New Delhi ***(for uploading this order on the official website of Dwarka Courts).***
9. Office of the CMM (S-W), Dwarka Courts,New Delhi.
10. The Care Taker, Dwarka Courts, New Delhi.
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District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.

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